

Annexure – 6

Name of the corporate debtor: Maxim Infra Venues Private Limited; Date of commencement of CIRP: 20-Sep-2018; List of creditors as on: 04-Dec-2020

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					


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